

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 308/TT/2013

Date: 18.12.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Sipat-LiLo Point (at Dharmjaigarh) portion of 765KV S/C Ranch- Sipat TL along with associated bays at Sipat end under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR Via ER in Western Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.1.2014:-

- i) Asset wise apportioned approved cost and estimated completion cost in Form-5D along with the petition reference no. for the project;
- ii) Whether entire project has been commissioned?
- iii) RCE, if any, along with the revised apportioned approved cost for the assets of the project;
- iv) Supporting document in respect of repayment schedule and interest rate for "SBI-21.3.2012" and "Proposed Loan 2013-14 (10.05%);
- v) 'Element wise' and 'year wise' detail of IDC and IEDC from the scheduled DOCO to actual/anticipated DOCO, as the case may be;
- vi) Any change in the anticipated DOCO?

Yours faithfully,  
Sd/-  
(P. K. Sinha)  
Assistant Chief (Legal)

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**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 308/TT/2013

Date: 31.12.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Sipat-LiLo Point (at Dharmjaigarh) portion of 765KV S/C Ranch- Sipat TL along with associated bays at Sipat end under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR Via ER in Western Region for tariff block 2009-14

Sir,

Please refer to the Commission's earlier letter dated 18.12.2013 seeking certain information by 3.1.2014 (copy enclosed). It is requested that **information sought vide aforementioned letter may kindly be sent along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.1.2014:-

- i. Actual DOCO of the assets mentioned in the petition;
- ii. Detailed justification for **cost over-run** in commissioning of assets mentioned in the petition;
- iii. Detailed justification along with documentary evidence of delay in the commissioning of the assets;
- iv. The reason for commissioning the part of Transmission Line instead of total Transmission Line as mentioned in the Investment Approval and status of balance portion of this Transmission Line;
- v. Reason for not submitting the date of completion in Form-5C;
- vi. Details of Liquidated Damages (LD) received from contractor/supplier, if any;
- vii. List of deferred liabilities and balance work for execution as claimed by way of additional capital expenditure;
- viii. The reason for not considering the site preparation cost and foundation for structure cost during the preparation of FR, in Form-5B;
- ix. Data for capital cost benchmarking in accordance with the commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,  
Sd/-  
(P. K. Sinha)  
Assistant Chief (Legal)